

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

NEW BOMBAY BENCH

O.A. No. 798/87

198

TxAxN

DATE OF DECISION 20.1.1988

Shri Pradeep Bhagwan Thorat Petitioner

Mr. Gangal Advocate for the Petitioner(s)

Versus

Union of India and another Respondent

Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr. B.C. Gadgil, Vice Chairman

The Hon'ble Mr. J.G. Rajadhyaksha, Member (A)

1. Whether Reporters of local papers may be allowed to see the Judgement? *Yes*
2. To be referred to the Reporter or not? *)*
3. Whether their Lordships wish to see the fair copy of the Judgement? *)*
4. Whether it needs to be circulated to other Benches of the Tribunal? *No*